

**CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH**

**CP/20/68/2018 in OA/20/609/2018**

HYDERABAD, this the 17<sup>th</sup> day of March, 2020

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Mr. B.V. Sudhakar, Admn. Member**



Shaikshavali, S/o. Rajasaheb,  
Aged about 59 years ,  
Superintendent of Police NC,  
Kurnool, A.P.  
R/o. 52 E Old SP Bungalow,  
Kurnool, A.P.

... Petitioner

(By Advocate: Mr. K. Sudhaker Reddy)

Vs.

1. Union of India rep. by its Secretary,  
Ministry of Home Affairs,  
New Delhi.
2. Mr. Dinesh Kumar, IAS,  
Chief Secretary,  
The State of Andhra Pradesh,  
Amaravati, Guntur District, A.P.
3. Mr. R.P. Thakur,  
Director General of Police,  
Government of Andhra Pradesh,  
Mangalagiri, Guntur District, A.P.
4. Mr. N. Sreekanth,  
The Govt. of Andhra Pradesh  
Rep. by its Secretary to Govt. (Political),  
Dept. of General Administration,  
Secretariat (SC-C), Amaravati,  
Guntur District, A.P.
5. The Principal Secretary to Govt.,  
Dept. of Home,  
Amaravati, Guntur Dist., A.P.
6. Union Public Service Commission,  
Rep. by its Secretary,  
Dholpur House, New Delhi.

... Contemnors/  
Respondents

(By Advocate: Mrs. K. Rajitha, Sr. CGSC  
Mr. B.N. Sharma, SC for UPSC  
Mr. V. Vinod Kumar, Sr.CGSC  
Mr. M. Bal Raj, SC for A.P. Govt.



**O R D E R (ORAL)**

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman**

The Contempt Petition is filed, alleging that the respondents did not implement the interim orders passed on 11.07.2018. Today itself, we have disposed of the O.A, and the interim orders stood merged in the final orders. Therefore, the Contempt Petition is closed.

***(B.V. SUDHAKAR)  
MEMBER (ADMN.)***

***(JUSTICE L. NARASIMHA REDDY)  
CHAIRMAN***

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